

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR GALORE DEVELOPERS PRIVATE LIMITED
OPERATING IN SOLAPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Galore Developers Private Limited CIN: U70101PN1990PTC059617
2.	Address of the registered office	4, Vishu Prasad, 783/B Erandwane, Pune Maharashtra India – 411004
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The majority of fixed assets are located at S. No. 317/318, Near Mantri Chandak Park, Bijapur Road, Solapur
5.	Installed capacity of main products/ services	MAHARERA Reg. No.: P52600007266 1. Residential Property namely Galaxy Panache: <ul style="list-style-type: none"> • A1 Wing (2 BHK): 102 Flats • A2 Wing (2 BHK): 102 Flats • B Wing (3 BHK): 68 Flats 2. Commercial Project namely Galaxy Panache Shopping- Yet to be constructed, however available land area for commercial project is approximately 3,279.78 sq. mtr.
6.	Quantity and value of main products/ services sold in last financial year	No information available with the RP in respect to the same, due to lack of data / details provided by the SBoD.
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending an E-mail at cirp.galoredevelopers@hotmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending an E-mail at cirp.galoredevelopers@hotmail.com
10.	Last date for receipt of expression of interest	26 th September, 2024
11.	Date of issue of provisional list of prospective resolution applicants	29 th September, 2024
12.	Last date for submission of objections to provisional list	04 rd October, 2024
13.	Date of issue of final list of prospective resolution applicants	07 th October, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08 th October, 2024
15.	Last date for submission of resolution plans	07 th November, 2024
16.	Process email id to submit Expression of Interest	cirp.galoredevelopers@hotmail.com

Remark:

It was decided by the CoC in its 7th COC Meeting to run the process with options:

Option A: To submit the resolution plan for Corporate Debtor as a whole

Option B: To submit resolution plan for residential project (Individually) by way of demerger / restructuring or in any other manner permitted under the law.

Option C: To submit resolution plan for rest of the Corporate Debtor (excluding Residential Project).

***Clarification:** In case of plan received under all the 3 Options the acceptance or rejection of the plans would depend on the CoC's commercial wisdom.

Date: 11th September, 2024

Place: Pune

CA ManojKumar Babulal Agarwal
Resolution Professional of Galore Developers Private Limited
IBBI/IPA-001/IP-P00980/2017-2018/11613
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AFA Valid Upto- 2nd January, 2025